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STATEMENT

Wage Rates on Scarcity Relief Works

_	Name of the State			Wage rate	
1.	Andhra Pradesh			. Varies between Rs. 2.50 to Rs. 3.00.	
2.	Bihar			. Rs. 2.10 to Rs. 3.50 per 100 cubic feet of ear work.	th
3.	Gujarat		• • •	 Rs. 3.00 for an adult digger or equivalent labor Rs. 3.00 for an adult carrier or equivale labour. Rs. 2.00 for children between 12 at 14 who are fit to work. 	int
4.	Madhya Pradesh		, i	. Rs. 2.00 for an adult male Rs. 1.50 for adult female. Rs. 1.00 for an adult child.	an
5.	Maharashtra .	,	•	. Maximum of Rs. 3.00 for an adult and Rs. 1- for children.	50
6.	Mysore .	۰.		. Rs. 2-00-for an adult.	
7.	Rajasthan .	a L		 Rs. 3 00 for an adult digger, Rs. 2 50 for an adult carrier, Rs. 2 00 for minor, 	
8,	Uttar Pradesh .		÷	Rs. 3.00 for an adult digger. Rs. 2.25 for an adult carrier, Rs. 1.50 for minor.	
9.	West Bengal .	•	•	. Rs. 2.00 in cash or 2 ¹ / ₂ kg of foodgrains in kin for an adult.	nđ

Adulterated seeds of wheat sold in Gujarat

1025. SHRI IBRAHIM KALAN1YA . Will the Minister of AGRICULTURE be pleased to state : (a) whether Government's attention has been drawn to the news published 'Jansatta' Gujarat on the 10th April, 1973 regarding adulterated and contrabanded seeds of wheal sold in Gujarat by private firms :

(b) whether Government have received complaints on this account, if so, the number thereof; and

(c) whether Government have also conducted any enquiry and if so, the findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) : (a) to (c) Information is being collected from the State Government and will be placed on the Table of the Sabha.

APPLICABILITY OF SEEDS QUALITY CONTROL ACT TO GUJARAT STATE

1026. SHRI IBRAHIM K.ALAN1YA ; Will the Minister of AGRICULTURE be pleased to state :

- (a) whether the Seeds Quality Control Act has been made applicable to Gujarat Stale ;

(b) if not, the reasons therefor : and

(c) the States to which the act is applicable at present ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) to (c) The Seeds Act 1966 (54 of 1966) in its entirity, has been enforced in the whole of India with effect from 1st October, 1969.